

## **Issues for Consultation (Mr. Deelip Patil)**

**Q1. Do you foresee any requirement of regulatory intervention at this stage in tariff fixation to protect the interest of telecom service providers as well as the consumers? Please support your comments with justification.**

→ **Need to control tariff**

**Q2. Do you foresee any need for change in TRAI policy of forbearance in tariffs? Please give reasons for your response.**

→

**Q3. If the answer to Q1 is in affirmative, is fixing a floor price, i.e. a standing prohibition on TSPs not to offer services below a predetermined price level, the answer? Please give detailed reasons for your response.**

→ **validity recherche should only one time**

**Q4. Do you perceive a need to fix floor price despite the fact that the TSPs have increased their tariff recently? Please support your response with detailed justification.**

→ **it is injustice with consumer that increase the price of tariff**

**Q5(a). What methodology should be used to fix floor price by the Authority and why? Please give detailed methodology with calculations and supporting justification.**

→ **on an average one call /2 day is used by consumer i.e. common man so Rs. 30 is sufficient to per month recharge**

**Q5(b). If a floor price is considered, what should be the mark up over the relevant costs for arriving at a floor price? Please give detailed calculations and justification for your response.**

→ **The service provider giving advertisement in their network so they also got income source so miniumum unlimited plan should be Rs 30 only.**

**Q6: Considering that cost of delivery of telecom services is likely to be different for different TSPs, what parameters should be considered to decide floor price and why? How can it be ensured that such a floor price fixation exercise does not result in windfall profits to few TSPs? Please give your response with detailed reasoning.**

→ **plan(plan) should be fix to each service provider and that should be decided by govt/TRAI**

**Q7. Is there a need to fix floor price for mobile data service? If yes, can such floor price be applied uniformly to different categories of subscribers such as retail consumer, corporate, tendered or otherwise contracts, segmented and any other including one on one? If it cannot be applied uniformly, will it not result in discrimination between various categories of subscribers? Please give your answer with detailed reasons and justification.**

→ **it is not to need adopt seprate price for each category . it shoul be unanimously same so as to give balance justice.**

**Q8. What should be the basis and methodology for floor tariff fixation for mobile data service? Give detailed justification and calculations for your response.**

→ **Depends on consumer strength if it is more less will be the tarrif plan**

**Q9. What should be the representative cost for fixing a floor price for mobile data service? Give detailed calculations and justification for your response.**

→ **Actualally each mobile holder averagely used maximum 150 ,mb data so the tariff less than now price**

**Q10. Should fixation of floor price be considered for voice calls also? Please give your comments with detailed justification.**

→ **voice calls should minimum rate hardly Rs 30 / month**

**Q11. If the answer to Q10 is affirmative, given that different technologies are being used to provide voice services (2G, 3G and 4G),**

**what should be the methodology used to arrive at a floor price for voice services? Please give detailed calculations and justification for your response.**

→ **now a time comes to launch 5G but in world some country they used 7g and above**

**Q12: Should there be any limit on TSPs to offer free offnet calls? Please explain your response with justification.**

→ **no limit if consumer beneficial**

**Q13. If your answer to Q12 is affirmative, how should unlimited voice calls be defined? Please give your comments with detailed justification.**

→ **---**

**Q14. If a floor price is considered, should there be any floor price prescribed for bundled offers, including those having unlimited voice calls and data? Please give your comments with methodology and detailed justification.**

→ **--**

**Q15. If a floor price is considered, should there be a price ceiling also to safeguard consumer interest? Please give your comments with detailed justification.**

→ **tariff plan should not increase RS.30 / month for voice calls and data rs. 60 / month maximum limit**

**Q16. If your answer to Q15 is in affirmative, what should be the methodology used for fixing a price ceiling for mobile data service, voice services and bundled offers. Please give detailed calculations and justification for your response.**

→ **if tsp appoint local partner then it may be cost decreased .**

**Q17. Should all the tariff plans (retail consumer, corporate, tendered or otherwise contracts, segmented and any other including one on one)**

**offered by the TSPs be subject to floor price tariff orders? Please give detailed justifications for your answer.**

→ **no any condition**

**Q18. How can it be ensured that all the tariff plans of TSPs (retail consumer, corporate, tendered or otherwise contracts, segmented and any other including one on one), comply with the floor tariff orders? Please give you response with detailed justification.**

→

**Q19. Any other relevant issue that you would like to highlight in relation to the above issues?**

→ **yes**

**1) consumer care should be directly solve by tsp without forwarding complain calls to other and it should be solve within 12 hrs.**

**2) network should having high quality.**

**3) the server should not down**

**4) call drops complain should not seen**

**5) dhun is not require if the the consumer is requested then it should give to consumer otherwise it ias not require.**

**6) cutmer care should be taken**

**Secretary**

**Vasundhara sevarth Samajik sansodhan ani vikas seva Sanstha at nanand dist latur Maharashtra (CAG MEMBER ORG.)**

